

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 122/2012**

**Sub:** Application for adoption of transmission charges under Section 63 of the Electricity Act, 2003 for Nagapattinam-Madhugiri Transmission Company Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited ) to establish transmission system associated with IPPs of Nagapattinam/Cuddalore Area: Package-A.

Date of Hearing : 28.8.2012

Coram : Dr. Pramod Deo. Chairperson  
Shri S. Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : IL & FS Tamil Nadu Power Company Limited

Parties present : Shri U.K. Tyagi, PGCIL  
Shri M.M. Mondal, PGCIL  
Shri Mahender Singh, PGCIL  
Shri Sumod Tom Thomas, PGCIL  
Shri RVM Rao, PGCIL  
Shri M.G. Ramachandran, Advocate for PGCIL  
Shri Piyush Tyagi, Advocate IL & FS Tamil Nadu Power Co. Ltd.  
Shri S.C. Misra, IL & FS Tamil Nadu Power Co. Ltd.  
Shri V L Dua, IL & FS Tamil Nadu Power Co. Ltd.  
Shri Anil Shah, IL & FS Tamil Nadu Power Co. Ltd.  
Shri R.N. Singh

**Record of Proceedings**

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter is adjourned.

2. The Petition shall be listed for hearing on 11.9.2012.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Joint Chief Legal**